

Review on and Annual Report of Central Cottage Industries Corporation of India, Ltd., New Delhi for 1979-80, of Handicrafts and Handlooms Export Corporation of India, Ltd., New Delhi for 1981-82, etc.

SHRI P.A. SANGMA : I beg to lay on the Table :

(1) A copy each of the following Papers (Hindi and English versions) under Sub-section 619A of the Companies Act, 1956 :—

(a) (i) Review by the Government on the working of the Central Cottage Industries Corporation of India Limited, New Delhi, for the year 1979-80.

(ii) Annual Report of the Central Cottage Industries Corporation of India Limited, New Delhi, for the year 1979-80 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6658/83.]

(b) (i) Review by the Government on the working of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi, for the year 1981-82.

(ii) Annual Report of the Handicrafts and Handlooms Export Corporation of India Limited, New Delhi, for the year 1981-82 along with Audited Accounts and the Comments of the Comptroller and Auditor General thereon.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT-6659/83.]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Jute Industries' Research Association, Calcutta, for the year 1981-82 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Jute Industries' Research Association, Calcutta, for the year 1981-82.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-6660/83.]

Annual Report etc. of Central Institute of Hindi, Agra, for 1981-82. See.

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : I beg to lay on the Table :

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Hindi, Agra, for the year 1981-82.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Institute of Hindi, Agra, for the year 1981-82 together with Audit Report thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above [Placed in Library See No. LT-6681/83.]

COMMITTEE ON PETITIONS Minutes

SHRI CHANDRA PAL SHAILANI (Hathras) : Sir, I beg to lay on the Table Minutes (Hindi and English versions) of Thirty-eighth to Fortieth, Forty-third, Forty-fourth and Forty-sixth sittings of the Committee on Petitions.

RAILWAY CONVENTION COMMITTEE Statement Showing Action taken by Government

SHRI TAYYAB HUSSAIN (Faridabad) : Sir, I beg to lay on the Table English and Hindi versions of the statement showing action taken by Government on the recommendations contained in Chapter I and final reply in respect of the recommendations

contained in Chapter V of the Sixth Report of the Railway convention Committee on action taken by Government on the recommendations contained in the Third Report of the Railway Convention Committee on Review of Existing Rules of Allocation of Railway Expenditure to Capital and Revenue Accounts, Depreciation Reserve Fund, Development Fund and Accident Compensation Safety and Passenger Amenities Fund.

12.05 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary-General of Rajya-Sabha :

"In accordance with the provisions of Sub-rule (6) of Rule 186 of the Rules of Procedure and Conduct of Business in Rajya Sabha, I am directed to return herewith the Finance Bill, 1983, which was passed by the Lok Sabha at its sitting held on the 2nd May, 1983, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

ASSENT TO BILL

Appropriation (No. 3) Bill, 1983

SECRETARY : Sir, I lay on the Table the appropriation (No. 3) Bill, 1983, passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 22nd April, 1983.

COMMITTEE ON SUBORDINATE LEGISLATION

Nineteenth Report

SHRI MOOL CHAND DAGA (Pali) : Sir, I present the Nineteenth Report (Hindi and English versions) of the Committee on Subordinate Legislation.

MR. DEPUTY-SPEAKER : Now we go to the next item. Calling Attention by Prof. Madhu Dandavate.

*(Interruptions)***

MR. DEPUTY-SPEAKER : Please do not record anything except Prof. Madhu Dandavate's speech.

*(Interruptions)***

MR. DEPUTY-SPEAKER : I am not permitting anybody. I am permitting only Prof. Madhu Dandavate to raise his Calling Attention. You must permit him. Calling Attention is on an important subject.

*(Interruptions)***

MR. DEPUTY-SPEAKER : Do not record anything other than Prof. Madhu Dandavate's speech. Anybody except Prof. Dandavate will not go on record. You may call the attention of the Hon. Minister. Do not record anything else, I am not allowing anybody else. I have asked Prof. Madhu Dandavate to speak.

*(Interruptions)***

PROF. MADHU DANDAVATE (Rajpur) : Just allow him to speak for one minute.

MR. DEPUTY-SPEAKER : Nothing. I am not allowing anybody. No.

*(Interruptions)***

MR. DEPUTY-SPEAKER : Prof. Dandavate, you carry on.

*(Interruptions)***

MR. DEPUTY-SPEAKER : I have called Prof. Madhu Dandavate to speak.

*(Interruptions)***

MR. DEPUTY-SPEAKER : Mr. Mayathever, if you get up every now and then; I will have to name you. Please sit down. Do not record anything.

*(Interruptions)***

MR. DEPUTY-SPEAKER : Are you going to allow the proceedings to go on or not? You are stalling the proceedings of the House. There is a limit. You must allow the proceedings of the House to be carried on. Are you going to take your seat or not?

SHRI A. NEELALOHITHADASAN NADAR (Trivandrum) : I am not going to take my seat.